

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 92 of 2012 &**  
**IA no. 397 of 2012**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Proxy counsel for**  
**Mr. Buddy A. Ranganadhan**  
**for R.1**  
**Mr. Sitesh Mukherjee**  
**Mr. Anand K. Srivastava for R.2**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **22.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak